

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 237 of 2017 (SZ)

Applicant(s)

Vs.

Respondent(s)

Manakunnam Village, Padashekara,
Samrakshana Samithy, Kakanad P.O.
Ernakulam Dist rep by its Secretary K.P.
Vaarghese.

Thirupunithura Municipality,
Thirupunithura, Ernakulam Dist,
Rep by its Secretary and 15 others.

Legal Practitioners for Applicant(s)

M/s Peter T. Thomas

Legal practitioners for respondent(s)

M/s A.V. Arun for R1

M/s S. Sree Kumar Associates for R2,
R3, R4, R6, M/s Bindhu C.G. Ajitha Law
Associates for R5, M/s Rema Smrithi for
R8, R9, R10, R11, R12, R13, R15, M/s
Kumaresan for R7, R14, R16

Note of the Registry	Orders of the Registrar
Order No.	Date: 31.08.2018 Applicant & counsel not present. R2, R3, R4 & R6, counsel present. R7, R14 & R16 respondent counsel present. Other respondents side no representation. For appearance of all respondents & reply call on 28.09.2018. (Tmt. Meena Satheesh) Registrar